

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/6246 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
✓ Shri Anup Narayan Ghosh
Presiding Officer/Member
Motor Accident Claims Tribunal
Dhubri.

Dated Guwahati, the 24th October, 2019.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2011-19/255 dt. 11.10.2019

Sir,

With reference to the above, I am directed to inform you that, you are allowed to avail Home LTC for the current block period 2018-2019 to visit your home town Silchar on 25.10.2019, by the shortest possible route, as per existing Rules.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

6249

Memo NO. HC.VII-03/2019/6247 - /A. dated 24.10.19
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.


JT. REGISTRAR (VIGILANCE)